

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3998

ANSWERED ON:30.04.2012

IMPLEMENTATION OF DISABILITY ACT, 1998

McLeod Smt. Ingrid; Rao Shri Nama Nageswara; Reddy Shri Anantha Venkatarami

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Disabilities Act, 1998 is not being implemented in letter and spirit;
- (b) whether the visually challenged students held a protest on World Braille Day to press for their demand to basic right to education through Braille;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) No Sir. The correct title of the Act is `The Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995`.

(b) to (d) As per available information, visually challenged persons held a protest in Kashmir valley to demand user of Braille for reading and writing in schools. The matter has been taken up with the State Government of Jammu & Kashmir to take necessary action.